

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *345
TO BE ANSWERED ON 9TH DECEMBER, 2016/18TH AGRAHAYANA, SAKA, 1938**

Cooperative Societies/Institutions

**345. ADV. JOICE GEORGE:
SHRI FEROZE VARUN GANDHI:**

QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) the details of the deposits in the primary and the Central credit and State cooperative societies/institutions, State/UT-wise including Kerala;
- (b) whether the Government has distinguished the cooperative societies/institutions and the Nationalised Banks and if so, the details thereof;
- (c) whether the cooperative societies/institutions were not been permitted to exchange the Rs. 1000/- and Rs. 500/- Currency Notes after the demonetisation and if so, the details thereof and the reasons therefor and the corrective steps taken by the Government in this regard; and
- (d) whether the Government has any scheme to bring the cooperative societies/institutions under the banking system with the legal sanctions of RBI and if so, the details thereof?

ANSWER

**MINISTER OF FINANCE
(SHRI ARUN JAITLEY)**

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Q. No. 345* to be answered on 9th December, 2016 regarding Cooperative Societies/Institutions

On the basis of latest data compiled by NABARD, State-wise details of the deposits in the Primary Agricultural Credit Societies (PACS), District Central Cooperative Banks (DCCBs) and State Cooperative Banks (StCBs) are placed at Annexure I, II and III.

Old High Denomination Notes of Rs. 500 and Rs. 1000 have been allowed to be exchanged and deposited at such establishments as determined by the Reserve Bank of India (RBI). State Cooperative Banks have been included in the list of financial institutions where such exchange or deposit is allowed.

The DCCBs and StCBs are regulated by RBI and supervised by NABARD.

Annexure I

State-wise details of Deposits in Primary Agricultural Credit Societies (PACS)
as on 31st March 2015

(Amount in Rs. Lakh)

Sr. No	Name of the StCBs	Total Deposits
1	Andaman & Nicobar	153.12
2	Andhra Pradesh	126019
3	Arunachal Pradesh	0
4	Assam	0
5	Bihar	17532.91
6	Chandigarh	0.6
7	Chhattisgarh	51114.52
8	Delhi	0
9	Goa	2749
10	Gujarat	76484.97
11	Haryana	49718.05
12	Himachal Pradesh	228320.47
13	Jammu and Kashmir	119
14	Jharkhand	NA
15	Karnataka	602449
16	Kerala	5890841.15
17	Madhya Pradesh	81731
18	Maharashtra	18773
19	Manipur	0
20	Meghalaya	814.15
21	Mizoram	330.87
22	Nagaland	6419.23
23	Orissa	118152.57
24	Pondicherry	11551.6
25	Punjab	43433.21
26	Rajasthan	139527.24
27	Sikkim	NA
28	Tamil Nadu	713433.21
29	Telangana	NA
30	Tripura	1093.06
31	Uttar Pradesh	6820
32	Uttarakhand	84947.67
33	West Bengal	189104.31
Total		8461632.91

Source: NABARD

Annexure II

State-wise details of Deposits in DCCBs - (Provisional data as on 31st March 2016)

(Amount in Rs. Lakh)

Sr. No.	Name of the Bank	Total Deposits
1	Chhattisgarh	510973.64
2	Madhya Pradesh	1356759.71
3	Uttar Pradesh	1590956.20
4	Uttarakhand	571895.53
5	Bihar	280564.99
6	Jharkhand	112757.83
7	Orissa	782813.55
8	West Bengal	1208164.59
9	Haryana	689647.54
10	Himachal Pradesh	913537.91
11	Jammu & Kashmir	204654.52
12	Punjab	1269133.05
13	Rajasthan	1016715.38
14	Andhra Pradesh	608676.64
15	Karnataka	1725086.05
16	Kerala	5094525.00
17	Telangana	308133.90
18	Tamil Nadu	2567882.01
19	Gujarat	2229263.54
20	Maharashtra	6638227.98
Grand Total		29680369.56

Source: NABARD

Annexure III

State-wise Details of Deposits in StCBs - (Provisional data as on 31st March 2016)

(Amount in Rs. Lakh)

Sr. No.	Name of the Bank	Total Deposits
1	CHHATTISGARH	251128.84
2	MADHYA PRADESH	501272.52
3	UTTAR PRADESH	711057.26
4	UTTARAKHAND	134011.10
5	ANDAMAN & NICOBAR	68896.56
6	BIHAR	223649.69
7	JHARKHAND	52654.38
8	ORISSA	667579.50
9	WEST BENGAL	777974.08
10	ARUNACHAL PRADESH	14260.98
11	ASSAM	203866.69
12	MANIPUR	9885.10
13	MEGHALAYA	185815.71
14	MIZORAM	59202.46
15	NAGALAND	49089.71
16	SIKKIM	240667.06
17	TRIPURA	204343.50
18	CHANDIGARH	30261.30
19	DELHI	101966.24
20	HARYANA	310491.00
21	HIMACHAL PRADESH	819766.93
22	JAMMU AND KASHMIR	71777.47
23	PUNJAB	256017.17
24	RAJASTHAN	416674.76
25	ANDHRA PRADESH	353826.01
26	KARNATAKA	720147.67
27	KERALA	610668.95
28	PONDICHERRY	61098.02
29	TELANGANA	325241.39
30	TAMIL NADU	892792.53
31	GOA	188776.58
32	GUJARAT	517803.99
33	MAHARASHTRA	1126844.06
GRAND TOTAL		11129247.92

Source: NABARD